MARCH 2, 1994

#### 12.33 hrs.

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

# **Twenty-eighth Report**

#### [English]

SHRI S. MALLIKARJUNAIAH (Tumkur): Sir, I beg to present the Twenty-eighth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.33  $\frac{1}{2}$  hrs.

# PUBLIC ACCOUNTS COMMITTEE Fifty-Ninth Report

[English]

SHRI BHAGWAN SHANKAR RAWAT (Agra): Sir, I beg to present the Fifty-Ninth Report (Hindi and English versions) of the Public Accounts Committee on Action Taken on 27th Report (Tenth Lok Sabha) on Procurement of Defective Imported Parachutes.

12.34 hrs.

# BUSINESS ADVISORY COMMITTEE

#### Thirty-Eighth Report

[English]

SHRI PAWAN KUMAR BANSAL (Chandigarh): Sir, I beg to move:----

> "That this House do agree with the Thirty-Eighth Report of the

Business Advisory Committee presented to the House on the 1st March, 1994."

MR. SPEAKER: Motion moved:

"That this House do agree with the Thirty-Eighth Report of the Business Advisory Committee presented to the House on the 1st March, 1994."

# [Translation]

SHRI NITISH KUMAR (Barh): Mr. Speaker, Sir, it has been stated in the fifth item of 38th Report of B.A.C:—

# [English]

"The Committee also recommend that the discussion on the final act embodying the results of Uruguay Round of multi later trade negotitations may be taken up on Staurday, the 19th March, 1994."

# [Translation]

It is an extended date and a Saturday. The Dunkel proposals which have come in the form of a final act, have created commotion all over the country....

#### (Interruptions)

#### [English]

MR. SPEAKER: All the more reason for you to be present in the House.

SHRI INDRAJIT GUPTA (Midnapore): That is true, but you have to do justice to the subject.